

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY) (a) The negotiation with two parties for the placement of the orders for main plant and equipment are in an advanced stage. The civil and other engineering works are divided in two phases and the work relating to phase I is likely to be completed by March, 1995;

(b) The estimated project cost for Mysore is Rs. 800 crores.

(c) The initial line of production is likely to be operational within 18 months of placement of order and the entire press in 39 months-

Approval of foreign investment for various projects in Kar-nataka

93. SHRI JANARDHANA POJARY:

Will the Minister of FINANCE be pleased to state:

(a) what are the details of the projects in Karnataka in which foreign investment has been approved by the Central Government;

(b) what is the amount of foreign investment involved; and

(c) whether the State Government are permitted to approach directly the foreign investors to get assistance for their projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) and (b) Subsequent to Government's New Industrial Policy of July, 1991, i.e. from August, 1991 to 30th June, 1994, 14 foreign investment proposals involving an amount of Rs. 1099 lacs., have been approved for investment in Karnataka. Investments are in the sectors of pneumatic equipment, Indian made foreign liquor, beer, readymade garments, poultry, portfolio management, trading, processing of vegeta-

bles, solar passenger transport vehicles, etc.

(c) Yes, Sir.

Recruitment of Peons by Income tax C R building N Delhi

94. SHRI SARD A MOHANTY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in the recent recruitment of Peons in the Head Quarters Office of Income Tax, C R. Building New Delhi, the genuine claims of Other Backward Classes could not be protected;

(b) how many vacancies are lying vacant which are reserved for OBC; and

(c) what are the efforts made by the authorities concerned to fill up the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) to (c) There are thirty seven vacancies in Group 'D' (Peon) which were reserved for Other Backward Classes. Thirty four candidates have since been recruited and the local employment exchange has been requested to sponsor Other Backward Class candidates to fill up the remaining three vacant posts.

Recruitment of Sepoys in Collector-ate of Central Excise and Customs. Delhi

95. SHRI SARD A MOHANTY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in the recent recruitment of sepoy in the Collectorate of Central Excise and Customs, Delhi the genuine claims of other Backward Classes could not be protected;